	Annexure – 8	
Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
	on:	

List of operational creditors (Other than Workmen and Employees and Government Dues)

NOT APPLICABLE BECAUSE IT WAS DECIDED UNDER SEC 12A

Sl. No.	Name of cre									Amount of contin-	Amount of any		Amount of claim	Remarks, if any
110.	ditor	Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim	under verifica- tion	in any
										·				